## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

33

C.P. No. 163/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: M/s. MasterCard Technology Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No.

NAME

DESIGNATION

SIGNATURE

## **ORDER**

## CP No. 163/441/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 28.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)